## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Madlewmant
D. Jawahar
S. Rajapopol

Counsel for Respondent coursel for Approximate for Approximate for Approximate for the formation of the first form

**ORDER** 

Counsels for both the parties are present and submitted that they are engaged in the settlement talks and prayed for more time. At request, time is enlarged. Put up on 26.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)